

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 19 of 2013

Dated: 3rd July, 2014

Kerala State Electricity Board

...Appellant (s)

Versus

Kerala State Electricity Regulatory Commission

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **14.07.2014**.

COURT MASTER